

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 23793/2016

STATE OF U.P AND ORS & ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(only applications in SLP (C) Nos. 25059 and 24941 of 2016 are to be list before Hon'ble Chamber Judge)

WITH

SLP(C) No. 25059/2016 (XI)

(FOR APPLICATION FOR SUBSTITUTION ON IA 135326/2020

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 135327/2020

FOR SETTING ASIDE AN ABATEMENT ON IA 23931/2021

IA No. 135326/2020 - APPLICATION FOR SUBSTITUTION

IA No. 135327/2020 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 23931/2021 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 24941/2016 (XI)

(FOR APPLICATION FOR SUBSTITUTION ON IA 135320/2020

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 135321/2020

FOR SETTING ASIDE AN ABATEMENT ON IA 23927/2021

IA No. 135320/2020 - APPLICATION FOR SUBSTITUTION

IA No. 135321/2020 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 23927/2021 - SETTING ASIDE AN ABATEMENT)

Date : 11-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
[IN CHAMBER]

For Petitioner(s) Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) 25059/2016 and SLP(C) No. 24941/2016

Learned counsel for the petitioner, in both the matters, prays
for two weeks' time to file the application for condonation of

delay.

Such time is granted.

List after two weeks.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(PRADEEP KUMAR)
BRANCH OFFICER